

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) The exploratory surveys in Jaisalmer are still in progress and it is too early to assess the results.

(b) No, Sir.

(c) Does not arise.

(d) The decision to install a test drill will be taken after the results of detailed geological and geophysical investigations become available.

Coal Supply to U.P.

***557. Shri Panna Lal:** Will the Minister of Steel, Mines and Fuel be pleased to lay a statement showing:

(a) the quantity of Coal supplied to Uttar Pradesh during the last three years;

(b) the quantity supplied to Uttar Pradesh during 1957 so far;

(c) the reasons for the present coal shortage in Uttar Pradesh; and

(d) when the situation is expected to improve?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) and (b). A statement is laid on the table of Lok Sabha. [See Appendix III, annexure No. 55.]

(c) There has been a progressive increase in coal supplies to Uttar Pradesh. The demand for coal, however, appears to have increased at a faster rate than the transport capacity for movement of coal.

(d) The position is expected to improve during the period July to October, 1957, when more transport is likely to be available for coal movement.

Konark Temple

***558. Shri Panigrahi:** Will the Minister of Education and Scientific Research be pleased to state:

(a) the expenditure incurred so far in the restoration work of the Konark Temple;

(b) whether chemical treatment has been given to the Konark Temple; and

(c) whether there is any proposal under the consideration of Government to return those images which were brought over from Konark Temple to the National Museum, Delhi?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrivastava): (a) Rs. 83,295/- during the last five years.

(b) Partly.

(c) No, Sir.

Government Officers

***559. Shri Sinhasan Singh:** Will the Minister of Home Affairs be pleased to state:

(a) the number of officers still in service of the Union or State Governments who are entitled to the protection of their salaries etc. as provided under Article 314 of the Constitution; and

(b) how many of these officers have been re-employed or given extension after their superannuation and whether they continue to enjoy the same privileges granted to them under the said article even after superannuation or their conditions of service have been changed?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). The information is being collected and will be laid on the Table of Lok Sabha.

Mines at Barsua

***560. Shri Sanganna:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether there is any scheme for the development of mines at Barsua which will supply iron ore to Rourkela Steel Project; and

(b) if so, with what results?